69

PAMPHLET ON FAMILY PLANNING **PROGRAMME**

38. SHRI NIRANJAN VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Divisional Office of the Western Railway h'as brought out -any pamphlet or calendar which carries a picture of Bhagwan Rama and Sita in connection with the Family Planning Programme;

whether the picture is likely to injure the feelings of religious people; and

c) if so, what action has been taken in the matter?]

रेल मंत्री (श्री सी० एम० पुनाचा): (क) पश्चिमी रेला के किसी मण्डल ने इस तरह का कंई सरकारी पैम्फलैट या कैलेडंर नहीं निक ला है।

(ख) ग्रौर (ग) सनाल नहीं उठता ।

TITHE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No official pamphlet or calendar of this nature has been brought out by any Division of the Western Railway.

(b) and (c) Do not arise.]

श्रीमती मैमना सुल्ताना को हैवी इलेक्ट्रि-कस्स लिमिटेड का डायरेक्टर नियुक्त किया जाना

- 39. श्री निरंजन वर्मा : क्या श्रीद्योगिक ं विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :
- ं (क) क्या श्रीमती मैमना सस्ताना ्रको **हैवी** इलैक्ट्रिकल्म लिमिटेड का डायरेक्टर नियुक्त किया गया है ;
- . (ख) यदि हा तो इस पद पर नियुक्त करने के लिए उनकी तकनीकी योग्यता क्या है : श्रौर

(ग) ऐसो नियुक्तियां किस ब्राधार परकी जाती हैं?

APPOINTMENT OF SHRIMATI MAIMUNA SULTANA AS DIRECTOR OF HEL

- 39. SHRI NIRANJAN VARMA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to
- (a) whether Shrimati Maimuna Sultana has been appointed Director of the Heavy Electricals Ltd..;
- (b) if so, what are her technical qualifications for appointment to this Office;
- (c) the criteria for such 'appoint-I ments?]

ग्रौद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फलरुद्दीन ऋली ऋहमद) (क) जी, हां।

- (ख) तथा (ग) कम्पनी की अन्तर्नियमा-वली में ऐसी कोई व्यवस्था नहीं कि निदेशक की नियुक्ति के लिए सुयोग्य होने के लिए व्यक्ति को तकनीकी योग्यता प्राप्त होना च हिए। श्रीमती मैम्ना सुल्ताना सरकारी उपक्रमों की संसदीय समिति की सदस्या थीं। सरकारी उपक्रमों में निवेशक की नियक्ति के लिए सामान्यतः यह माप दण्ड है कि नियक्त किए जाने वाला व्यक्ति कम्पनी की गतिविधियों को दिशा प्रदान करने की स्थिति में हो।
- t [THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.
- (b) and (c) The Articles of Association of the Company do not enjoin in that a Director must be technically qualified to be eligible for appointment. Shrimati Maimuna Sultana was a member of the Committee ol

t[] English translation.

71

Parliament on Public Undertakings. The criterion generally adopted for appointment of persons as Directors of Public Sector Uundertakings is that they should be in a position to guide the activities of the Company.]

RECOMMENDATIONS OF PASSENGERS' AMENITIES AND CATERING COMMITTEE

- 40. PANDIT S. S. N. TANKHA: Will the Minister of RAILWAYS be pleased to state:
- (a) what are the main recommendations of the Committee appointed to look into the catering arrangements bn the Indian Railways and other amenities for passengers at the. Railway stations and on the line; and
- (b) what are the conclusions of Government on the above recommendations and when are they likely to be given effect to?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b.) A statement containing the summary of conclusions and recommendations made by the Railway Catering and Passenger Amenities Committee 1967. together with the action .taken thereon so far is attached. [See Appendix LXIV, Annexure No, 1.]

SHARE HOLDING FIGURES OF BIC

41. SHRI M. P. BHARGAVA: SHRI A. G. KULKARNI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- . (a) whether Government have since received the shar_e holding figures of Government, Banks, Bajo-ria_s and others in the British India Corporation, Kanpur;
- (b) if the reply to (a) above be in the affirmative, what is Governments holding and what is Bajoria's holding; and

- (c) whether there are any controlling shares; and
- (d) if so, whther the same have been taken over by Tantia from Ba-joria?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (d) Information is being collected and it will be laid on the Table of the House.

ICMF DELEGATION MEETING WITH COM-MERCE SECRETARY

- 42. SHRI K. SUNDAR AM: Will the Minister of COMMERCE b_e pleased to state:
- (a) whether a delegation of Indian Cotton Mills Federation met the Sec retary, Ministry ' of Commerce' on 11th April, 1968 regarding the crisis in Cotton Textile Industry;
- (b) if so, the details of proposals made by the Delegation to solve the crisis; and
- (c) the reaction of Government thereto?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH); (a) Yei, Sir.

- (b) The delegation suggested *inter alia* decontrol or reduction in the area of controlled cloth, increase in price of controlled cloth, reduction in excise duty and purchase of yarn by some Government Agency to relieve the problem of spinning mills.
- (c) Though the suggestion of a Government agency purchasing yarn is not considered to be feasible, other measures have been or are proposed to be taken to assist yarn sales and thereby relieve pressure of stocks of yarn. The other suggestions ar_e under consideration.
- 43. [Trans/erred to the 8th May, 1968.]